

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 145(ND)/2012
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.


Mr. G.S. Gupta


And

DLF SBPL Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

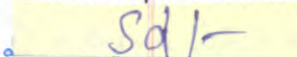
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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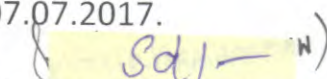
1.	MR. UKCHAUDHARY	SR. ADVOCATE	} Respondents	
2.	MS. DEEPTI SARIN	} ADVOCATES		
3.	MR. HIMANSHU VIJ			

1.	for Petitioners		} Petitioners	
2.	MR. KRISHNENDU DATTA, Sr Adv			
3.	MR. C. SUMON REDDY	ADV		
4.	MR. ARJUN SINGH	ADV		
5.	MR. SUMANTH NOOKALA	ADV		

ORDER

Being a matter part heard by the Hon'ble Principal Bench of this Tribunal,
at the request of the parties the matter is adjourned to 07.07.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017